

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-865/ND/2020

IN THE MATTER OF:

M/s. Worldview Tours Pvt. Ltd.

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 19.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. M. K. Pandey, Mr. Mayank Mikhail Mukherjee,
Advs.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present. Company Prosecutor on behalf of the Regional Director, MCA is present. Ld. Counsel for the Petitioner undertakes that petitioner company's director along with his legal representative shall appear before the concerned officers on 26.02.2024 and shall cooperate with the inspection officer. In view of this, list the matter on **15.03.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)